

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/32(CHE)/2024

NAME OF THE PETITIONER : CKT Bros

NAME OF THE RESPONDENT(S) : Raymix Concrete India Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Petitioner. Ld. Counsel
Ms. K.H. Dhanya Dheekshitha for the Respondent.

Ld. Counsel for the Respondent seeks time for filing the reply.

2 weeks time is granted for reply.

Rejoinder, if any be filed within 1 week thereafter.

List the petition for hearing on **12.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**